

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/664/2017

Date of Order: 05.08.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Subhas Ch. Das, son of Late Sailesh Ch. Das, aged about 62 years, working as Post Master, Malda, Hd. Post Office, residing at Bangal tuli Lane, B.S Road, Malda, District, Malda, Pin Code No. 732101.

Applicant

Vs.

1. Union of India, through the Secretary, Ministry of Communication, Department of Post, Dak Bhavan, New Delhi - 1.
2. The Chief Post Master General, North Bengal & Sikkim Region, Siliguri, Pin 734001.
3. Director of the Postal Services, North Bengal & Sikkim Region, Siliguri, Pin 734001.
4. The Superintendent of Post Offices, Malda Division, P.O Malda, District – Malda, Pin 732101.

Respondents

For The Applicant(s): Mr. A. Chakraborty, counsel
Ms. P. Mondal, counsel

For The Respondent(s): Mr. M.K. Ghara, counsel

O R D E R (Oral)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2. Since the Appellate Authority has passed an order and the applicant wants to challenge the same, he seeks liberty of this Tribunal to withdraw the present O.A to file afresh application.
3. Accordingly, the O.A is disposed of as withdrawn with the aforesaid liberty.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)